

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 34(ND) 16

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017

NAME OF THE COMPANY: Leena Mehta Vs. M/s Gangotri Constructions
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

Present none.

In the interest of justice adjourned to 19th April, 2018. ✓

-s-d-1
(S. K. Mohapatra)
Member (T)

-s-d-1
(Ina Malhotra)
Member (J)